

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**CP No.295/2015  
In  
OA No.510/2013**

New Delhi, this the 17<sup>th</sup> day of February, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)  
Hon'ble Shri Shekhar Agarwal, Member(A)**

Smt. Neelam Kumari (Aged about 36 years)  
W/o Shri Dinesh Kumar Dabas  
R/o H.No.184, Pocket-12  
Sector-21, Rohini, New Delhi-110086. .. Applicant

( None )

Versus

Shri Janak Diggal (IAS)  
Chairman, DSSSB, FC-18, Institutional Area  
Karkardooma, Delhi-110093.  
(By Advocate: Ms. Alka Sharma ) .. Respondents

**ORDER (ORAL)**

**Shri V. Ajay Kumar, Member(J):**

None appears for the applicant. Even on the last occasion, the learned counsel for respondents submitted that they have fully complied with the orders of this Tribunal. However, though the learned counsel for applicant failed to show any reason to keep the CP pending, on his request the same was listed for today. In the circumstances, CP is closed. Notices are discharged.

**(Shekhar Agarwal)  
Member(A)**

**( V. Ajay Kumar )  
Member(J)**

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